

श्री राजेश कुमार सिंह (फ़िरोजाबाद) :  
सेना के सीमेंट की तस्करी के सम्बन्ध में .

अध्यक्ष महोदय : कोई मोशन दीजिए । देखेंगे

श्री राजेश कुमार सिंह : मोशन दिया  
हुआ है ।

श्री जगपाल सिंह (हरिद्वार) : कांस्टी-  
ट्यूशन के आर्टिकल 65 के अनुसार अगर  
प्रेज़िडेंट अनुपस्थिति या बीमारी के कारण  
अपनी ड्यूटीज़ को डिसचार्ज नहीं कर  
सकता, तो वाइस-प्रेज़िडेंट को इमीडिएटली-  
चार्ज मिलना चाहिए था ।

MR. SPEAKER : वह कल हो गया है ।  
He was incapacitated, I have seen that.

श्री जगपाल सिंह : 26 तारीख को  
राष्ट्रपति अमरीका गए और कल 6 तारीख  
की शाम को उपराष्ट्रपति को शपथ दिलाई  
गई । क्या यह इंडियन कांस्टीट्यूशन का  
ब्रीच नहीं है ।

MR. SPEAKER : No, no. I have seen  
that. Not allowed.

(व्यवधान)

MR. SPEAKER : I have seen that. Not  
allowed. When the President becomes in-  
capacitated, then it is done. When it was  
announced that he had become incapacitated  
and had to be operated, immediately  
action was taken.

PROF. MADHU DANDAVATE  
(Rajapur): There is some matter arising  
out of the ruling that you have given  
just now. You have rightly given the  
ruling just now that according to the  
decision of the presiding authority in  
1957, if any privilege motion is to come,  
then it is to come to you. In the same  
light the privilege motion against me in  
the Maharashtra Assembly was sent to  
you. Please take the decision on this pend-  
ing matter before I die.

SHRI SOMNATH CHATTERJEE  
(Jadavpur): The Railway Minister yester-  
day most improperly criticised the State  
Government of West Bengal for not co-  
operating in the Metro Railway construc-  
tion. I would like him to make a statement  
and let us know where they are not co-  
operating.

(Interruptions)\*\*

MR. SPEAKER: Not allowed.

श्री मनीराम बागड़ी : राष्ट्रपति के  
बारे में जो प्रश्न पूछा गया है वह कांस्टी-  
ट्यूशनल प्वाइन्ट है ।

MR. SPEAKER: The Constitution it-  
self is very clear on it.

कांस्टीट्यूशन इस बारे में बिल्कुल  
साफ है । आप बैठिए, मैं अभी आपको  
बाताऊंगा ।

12.10 hrs.

INTRODUCTION OF NEW MINISTER

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS AND  
HOUSING (SHRI BHISHMA NARAIN  
SINGH): Sir, I have great pleasure in  
introducing to you and, through you, to  
the House, my colleague, Shrimati  
Mohsina Kidwai, Minister of State  
in the Ministry of Labour and Rehabilitation.

PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS OF INDIAN INSTITUTE  
OF MANAGEMENT, CALCUTTA FOR 1980-81  
AND STATEMENT FOR DELAY

THE MINISTER OF STATE OF THE  
MINISTRIES OF EDUCATION AND  
CULTURE AND SOCIAL WELFARE  
(SHRIMATI SHEILA KAUL): I beg  
to lay on the Table:..

(†) A copy of the Annual Accounts  
(Hindi and English versions) of the  
Indian Institute of Management, Cal-  
cutta, for the year 1980-81 together  
with the Audit Report thereon.